

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2871
ANSWERED ON:10.05.2006
BAN ON SMOKING SCENES IN VISUAL MEDIA
Verma Shri Ravi Prakash

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is any dispute between the M/o Health and Family Welfare and M/o Information and Broadcasting over the implementation of ban on depiction of smoking in films and television;
- (b) if so, the details thereof and the reasons therefor;
- (c) the steps taken by the Government to resolve the dispute; and
- (d) the time by which the ban is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (d) Yes sir. The Ministry of Information & Broadcasting expressed certain technical difficulties in implementation of the ban on depiction of smoking scenes in films and television. These were discussed in a meeting of the Committee of Secretaries. Based on the Decision of the COS, matter is being processed in consultation with the Ministry of Information & Broadcasting. However, the date of implementation of the provisions of the Rules has been extended to 1st August 2006 as per the direction of the High Court of Delhi.